

(ग) क्या उक्त भारतीयों द्वारा किसी बैंक को घोषा दिये जाने के बारे में शिकायत मिली है, यदि हाँ, तो वह किस प्रकार की है ?

गृह मंत्रालय तथा बिधि, व्याप और कम्पनी कार्य मंत्रालय में राज्य मंत्री (श्री एच. डी. वाटिल) : (क) तथा (ख), 'धनियन टेक्सटाइल' स्वयत्तः एक भारतीय फर्म है तथा यह कम्पनी अधिनियम 1956 के अन्तर्गत पंजीकृत कम्पनी नहीं है। इस प्रकार माननीय सदस्य द्वारा मांगी गई कोई सूचना इस विभाग के पास नहीं है।

(ग) विभाग के पास कोई सूचना नहीं है। प्राथिक कार्य विभाग ने सूचित किया है कि विशिष्ट व्योरे, जैसे बैंक का नाम, शाखा, जहाँ कथित लेखे संघारित किये जाते हैं, के अभाव में भारतीय रिजर्व बैंक के लिये प्राप्ति जांच करना संभव नहीं है।

Agreement with Iran

1092. SHRI DHIRENDRA NATH BOSU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the agreement made by SAIL International Limited with the Government of Iran to sell steel to Iranian parties should continue in view of the uncertain political conditions prevailing in Iran;

(b) if so, what would be the guarantee of payment of steel to be sold to the parties there;

(c) whether it is a fact that a considerable amount of commission has been paid to a party for this contract; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Steel Authority of India Limited (SAIL International Ltd. had merged with Steel Authority of India Limited w.e.f. 1-5-1978) does not have any agreement in force with the Government of Iran to sell steel to Iranian parties.

(b) to (d). Do not arise.

स्टेनलस स्टील कारखानों का बन्द होना

1093. डा. राजजी सिंह : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान सैकड़ों स्टेनलस स्टील कारखानों के बन्द होने के बारे में इंडियन एक्सप्रेस दिनांक 31 जनवरी, 1979 में छपे समाचार की ओर दिलाया गया है ;

(ख) यदि हाँ, तो सरकार की उस पर क्या प्रतिक्रिया है ;

(ग) क्या यह सच है कि इन कारखानों के बन्द होने के कारण स्टेनलस स्टील की बाजारों पर प्रायात मुल्क को 320 प्रतिशत से घटा कर 220 प्रतिशत किया जाना है ; और

(घ) क्या सरकार को स्टेनलस स्टील के उत्पादन में कमी की सम्भावना है और यदि हाँ, तो उसे रोकने के लिए क्या उपाय किये गये हैं ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री कृष्णा मुन्डा) : (क) जी, हाँ।

(ख) और (ग). सरकार को प्रायात मुल्क में कमी करने तथा वृद्धि करने दोनों के बारे में अभ्यावेदन प्राप्त हुए हैं। मुल्क दर तथा खनिज तथा धातु व्यापार नियम द्वारा प्रायातित खादों के विक्रय मूल्य सभी संगत बातों को ध्यान में रख कर निर्धारित किए जाते हैं और सभी पाटियों के लिए समान होते हैं। पुनर्बलकों के लिए भी पर्याप्त लाभ की संभावना है।

(घ) सरकार को आशा है कि बेदाग इस्पात के उत्पादन में कोई कमी नहीं होगी।

Hydro Electric Power from Chenab River in Jammu

1094. SHRI BALDEV SINGH JASROTIA: Will the Minister of ENERGY be pleased to state:

(a) where as India being short of energy and in view of the fact that the Water Power Commission has said that Chenab river in Jammu is potential in the country for Hydro Electric Power;

(b) what steps have been taken by Government to make the best use of Chenab river within the period of 5 years from today;

(c) if yes, the names of such Hydro Project and the amount sanctioned for such Project; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The hydro-electric potential of the Chenab was assessed by the erstwhile Central Water and Power Commission during the fifties. On the basis of topographical and hydrological data available at that time. The economically, utilisable power potential was then estimated at 3.26 million KW at 60 per cent load factor. Subsequent studies, based on further data and investigations, have indicated that the hydro-electric potential of the Chenab could be much higher.

(b) to (d). Following the surveys taken up by the Central Water Commission, six hydro-electric schemes have so far been identified for detailed investigations. One of these is a storage and the remaining run-of-the-river schemes. The Jammu & Kashmir and Himachal Pradesh authorities are also engaged in investigations in the Chenab Basin.

The schemes identified by the Central Water Commission on the Chenab are:—

1. Dul-Hasti
2. Bursar
3. Pakal-Dul
4. Ratle
5. Baglihar
6. Sawalkot

The Dul-Hasti Hydro Electric Project (3x130 MW), which is estimated to cost Rs. 138.22 crores is being techno-economically evaluated while the other five schemes are in advanced stage of investigations. Rs. 12 lakhs for 1978-79 and Rs. 13 lakhs for 1979-80 have been sanctioned for the investigations of the schemes.

The Salal Hydro-electric Project Stage-I (in Jammu & Kashmir State)

on the Chenab river, which envisages the installation of 3 units of 115 MW each is presently under execution in the Central Sector.

Offer to sell Petrol by China

1095. SHRI D. B. PATIL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that China has offered to sell petrol to India;

(b) whether it is a fact that the petrol that is being offered by China will be cheaper than the petrol that is being imported for the present; and

(c) if yes to (a) and (b), details steps since Government have taken in this matter?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) There has been no direct offer from People's Republic of China to sell Petrol to India. However there have been some indications about possibility of supply of Chinese automotive gasoline and crude oil to India.

(b) As we have no requirement for import of gasoline (petrol), prices and other details have not been gone into.

(c) Does not arise.

Setting up of a High Court Bench in Western U.P.

1096. SHRI BHARAT BHUSHAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have taken final decision to set up a High Court Bench in Western U.P.;

(b) if so, where will be the likely seat of the Bench; and

(c) since when the Bench will start functioning?